



File No. 25/02/2020-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 30th September 2020

NOTICE

1. Reference notice dated 3.6.2020, 12.6.2020, 30.6.2020, 17.7.2020, 4.8.2020, 19.8.2020 & 4.9.2020 regarding fixing next date of hearing in pending matters.
2. The surge in COVID-19 cases in National Capital Territory Delhi is continue and also cases increasing in various Central Government Ministries/Departments. Therefore, it has been decided to extend the date of hearing to 12.10.2020 onwards for Principal bench and New Delhi (Court No. II, III, IV, V & VI) in all the pending matters as per table below:

S. No.	Date already fixed	Next Date of Hearing
1	01.10.2020 ✓	12.10.2020 ✓
2	05.10.2020 ✓	13.10.2020 ✓
3	06.10.2020 ✓	14.10.2020 ✓
4	07.10.2020 ✓	15.10.2020 ✓
5	08.10.2020 ✓	16.10.2020 ✓
6	09.10.2020 ✓	19.10.2020 ✓
7	12.10.2020 ✓	20.10.2020 ✓
8	13.10.2020 ✓	21.10.2020 ✓
9	14.10.2020 ✓	22.10.2020 ✓
10	15.10.2020 ✓	23.10.2020 ✓
11	16.10.2020 ✓	26.10.2020 ✓
12	19.10.2020 ✓	27.10.2020 ✓
13	20.10.2020 ✓	28.10.2020 ✓
14	21.10.2020 ✓	29.10.2020 ✓
15	22.10.2020 ✓	02.11.2020 ✓
16	23.10.2020 ✓	03.11.2020 ✓
17	26.10.2020 ✓	04.11.2020 ✓
18	27.10.2020 ✓	05.11.2020 ✓
19	28.10.2020 ✓	06.11.2020 ✓
20	29.10.2020 ✓	09.11.2020 ✓
21	02.11.2020 ✓	10.11.2020 ✓
22	03.11.2020 ✓	11.11.2020 ✓
23	04.11.2020 ✓	12.11.2020 ✓
24	05.11.2020 ✓	17.11.2020 ✓

Sub
30/9/2020

25	06.11.2020 ✓	18.11.2020 ✓
26	09.11.2020 ✓	19.11.2020 ✓
27	10.11.2020 ✓	20.11.2020 ✓
28	11.11.2020 ✓	23.11.2020 ✓
29	12.11.2020 ✓	24.11.2020 ✓
30	17.11.2020 ✓	25.11.2020 ✓
31	18.11.2020 ✓	26.11.2020 ✓
32	19.11.2020 ✓	27.11.2020 ✓
33	20.11.2020 ✓	01.12.2020 ✓
34	23.11.2020 ✓	02.12.2020 ✓
35	24.11.2020 ✓	03.12.2020 ✓
36	25.11.2020 ✓	04.12.2020 ✓
37	26.11.2020 ✓	07.12.2020 ✓
38	27.11.2020 ✓	08.12.2020 ✓
39	01.12.2020 ✓	09.12.2020 ✓
40	02.12.2020 ✓	10.12.2020 ✓
41	03.12.2020 ✓	11.12.2020 ✓
42	04.12.2020 ✓	14.12.2020 ✓
43	07.12.2020 ✓	15.12.2020 ✓
44	08.12.2020 ✓	16.12.2020 ✓
45	09.12.2020 ✓	17.12.2020 ✓
46	10.12.2020 ✓	18.12.2020 ✓
47	11.12.2020 ✓	21.12.2020 ✓

3. All concerned are informed to note the aforementioned date.
4. The urgent matters shall continue to be attended as earlier.
5. This issues with the approval of Hon'ble President, NCLT.


 (Samendra Shukla)
 Assistant Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal, New Delhi.
3. Officers of National Company Law Tribunal, New Delhi.
4. NCLT web site/ Notice Board.